

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-219
53/252/ND/2020

IN THE MATTER OF:

M/s Global Couriers Pvt Ltd.

Vs.

ROC NCT of Delhi and Haryana

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 20.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

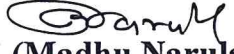
For the OL :

For the RD :

For the Intervener :

ORDER

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 26.05.2020.


(Madhu Narula)
Court Officer